ORDER

The President is pleased to engage Shri Gurmehar Singh Sistani, Advocate as Senior Panel Counsel for conducting Central Government litigation before the High Court of Delhi, as mentioned in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

<table>
<thead>
<tr>
<th>Name of Advocate (Shri)</th>
<th>Contact details</th>
<th>Enrollment No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>Gurmehar Singh Sistani</td>
<td>M-23, Jungpura Extension, New Delhi-110014 Mob: 9810977667 Email: <a href="mailto:gurmehar.law@gmail.com">gurmehar.law@gmail.com</a></td>
<td>D/1096/2009</td>
</tr>
</tbody>
</table>

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department’s O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab ‘Judicial Section’ under heading ‘Circulars pertaining to litigations’.

4. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi-110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Senior Panel Counsel as mentioned in the table above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.